

704

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-8**  
IB-1208(ND)/2019  
In  
New IA-3714/2020

**IN THE MATTER OF:**

M/s. Luxe Enterprises

Vs.

M/s. Flaura High Tech Appliances Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 21.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

**ORDER**

**IA-3714/2020:-**

Matter called. No representation. Matter stands adjourned.

List on 28<sup>th</sup> October 2020.

-Sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF/TARIQ)  
MEMBER (JUDICIAL)